

**Central Administrative Tribunal  
Principal Bench, New Delhi**

C.P.No.389/2005 in O.A.No.1987/2003

Wednesday, this the 21<sup>st</sup> day of September 2005

**Hon'ble Shri V.K. Majotra, Vice Chairman (A)  
Hon'ble Shri Shanker Raju, Member (J)**

1. Shri Mashood Ahmed  
s/o Shri Mohd. Yunis  
r/o 202, Taj Enclave  
Geeta Colony, Delhi
2. Smt. Nimmi Sisodia  
w/o Shri Anil Kumar Sisodia  
128 Rameshwar Nagar  
Azadpur, Delhi-63
3. Shri Pankaj Bhatia  
s/o Shri K.K. Bhatia  
A-1/194, Paschim Vihar  
New Delhi-63
4. Shri Ashok Kumar  
s/o Shri Devi Sahai  
60 South Anarkali Extension, Delhi
5. Shri Sanjay Kumar Jindal  
s/o Shri Nand Kishore Jindal  
r/o A-1/101-102, FF  
Sector 11, Rohini, Delhi-85
6. Shri Subhash Chander Sroai  
s/o Shri Banwari lal C-7, 213-B  
Lawrence Road, Delhi
7. Smt. Sushma Badhwar  
d/o Shri Rajeev Badhwar  
F-10/18, Krishna Nagar  
Delhi-51
8. Smt. Anupama Singh  
d/o Shri K.G. Verma  
500/18E, Gali No.10  
Vishwas nagar  
Shahdara, Delhi
9. Shri Rakesh Mehta  
s/o Shri P.R. Mehta  
SRA-101/d, Shipra Riviera  
Indira Puram, Ghaziabad, UP
10. Shri Ravinder Kumar Bhati  
S/o Shri D.S. Bhati  
V-296, Arvind Nagar  
Ghonda, Delhi-53

*th*

11. Shri Mukul Kumar  
S/o Shri Prakash Sahu  
45, Prashant Apartments  
Patparganj, Delhi
12. Shri Mohd. Iqrar  
S/o Shri Qumruddim  
Kasba Shiws Khas  
Tehashil and District Meerut(UP)
13. Shri Sunil Dutt  
S/o Shri Sheedan Dutt  
B-17, 1<sup>st</sup> floor, Dilshad Colony  
Delhi-95
14. Shri Abdul Tawwab Ansari,  
S/o Late Shri Abdul Aziz Ansari  
E-1/172-173 Lajpat Nagar,  
New Delhi
15. Shri Ajay Kumar Mishra  
S/o Late Shri K.K. Mishra  
H.NO.391-B, Pocket J&F,  
Dilshad Garden, Delhi
16. Shri Virender Singh  
S/o Shri Ghure Lal  
IX-3534, Dharam Pura  
Gandhi Nagar, Delhi-31
17. Smt. Anuradha Sharma  
D/o Shri Jagdish Sharma  
JG-IIInd, 729-20 Vikas Puri,  
New Delhi
18. Shri Ratan Singh Negi  
S/o Late Shri K.J. Negi  
C-4 Block-7, Mandir Marg,  
New Delhi-1.
19. Shri Sanjay Arora  
S/o Shri D.N. Arora  
C-1 Janak Puri,  
New Delhi-58
20. Shri Atul Kumar Srivastava  
S/o Shri S.:P. Srivastava  
M8-141-A Shakarpur  
Delhi-92
21. Shri Dushyant Kumar Siwatch  
S/o Shri Hoshiar Singh  
1045 Rajnigandh Partment  
Sector-10, Dwarka, Delhi
22. Shri Birender S. Dagar  
S/o Shri Ved Mitter  
791/24 near HSEB Rest House  
Rohtak, Haryana



23. Shri Sukhbeer Singh  
S/o Shri N.S. Gusain  
H-24 Jagatpuri, Delhi-51
24. Shri Masood Ahmed  
S/o Shri Mahmood Hassain  
C-182, Sector -19, Rohini, Delhi-85
25. Smt. Promila Singh  
W/o Shri G.S. Saini  
A-1/180, Uttam Nagar,  
New Delhi.
26. Shri Sanjay Kumar  
S/o Shri M.P.S. Tejan  
H-96, Patel Nagar 116,  
Ghaziabad (UP)
27. Shri Pravin Kumar Samadhiya  
S/o Shri S.K. Samadhiya  
A-27, D.D.A. Flats ,  
Vivekanand Puri, Delhi.
28. Shri Ashok Kumar Singh  
S/o Shri Ratan Lal Singh  
79, Canal View Apartments  
Sector-15, Rohini, Delhi-85
29. Shri Girish Giri  
S/o Shri N.G. Goswami  
D-149, Shyam Park Extension  
Sahibabad, Ghaziabad.
30. Shri Santosh Kumar Raghuvanshi  
S/o Shri Basant Singh,  
SD-493, Shastri Nagar,  
Ghaziabad
31. Shri Balbir Singh  
S/o Shri Satya Singh  
23-B, Prem Kunj,  
Sangam Park, Rana Partap Bagh  
Delhi
32. Shri Ajit Kumar Srivastava  
S/o Shri Adya Prasad Srivastava  
Directorate of Prosecution  
Tis Hazari, Delhi.
33. Shri Gurbhej Singh Guraya  
S/o Shri Bali Singh Guraya  
C-525, Millennium Apartments,  
Sector-18, Rohini, Delhi-85.
34. Shri Anil Kumar  
S/o Shri Kartha Ram  
737, Giuru Ram Dass Nagar Extn.  
Laxmi Nagar, Delhi
35. Shri R.K. Tanwar  
S/o Shri Amir Singh  
J-278, Rajinder Nagar, Sonipat.



36. Shri Prabodh K. Varma  
S/o Shri P.N. Varma  
C-11/48, Sector-5,  
Rohini, Delhi-85
37. Shri Subhash Chander  
S/o Shri N.P. Singh  
L-11/1, Street-12,  
Brahmpuri, Delhi-53
38. Shri Ghanshyam Srivastava  
S/o Shri Ishwar Shoran  
1/3119, Ram Nagar Colony  
Shahadar, Delhi
39. Shri Ravindra Kumar  
D-404, Alaknanda Apartments  
Rampuri, Surya Nagar,  
Ghaziabad (UP)
40. Shri Surinder Kr. Kain  
1835, Udai Chand Marg,  
Kotla Mubrakpur, Delhi-3

...Applicants

(By Advocate: Shri K.K. Tyagi)

Versus

1. Shri V.K. Duggal,  
Secretary,  
Ministry of Finance  
Govt. of India, North Block  
New Delhi
2. Shri S. Raghunathan,  
The Chief Secretary, Govt. of NCT  
Delhi Secretariat, IP Estate  
Near IG Stadium, Delhi
3. R. Naryan Swami,  
The Principal Secretary Home  
Govt. of NCT of Delhi  
Delhi Secretariat, IP Estate  
Near IG Stadium, Delhi
4. Dr. A.Kishore  
Secretary  
Ministry of Finance  
Govt. of India, North Block  
New Delhi

..Respondents

(By Advocate: Shri Vijay Pandita)

### **O R D E R (ORAL)**

**Shri V.K. Majotra:**

In view of MA-1825/2005 seeking extension of time for implementing Tribunal's directions having been allowed by according time upto 15.11.2005,



present CP is disposed of with liberty to the applicants to revive the same on remaining aggrieved.

S. Raju

( Shanker Raju )  
Member (J)

/sunil/

V.K. Majotra

( V.K. Majotra )  
Vice Chairman (A)

21.9.08